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Title: Papers laid on the Table of the House by members/Ministers.

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): I beg to lay on the Table -

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

(a) (i) Statement regarding Review by the Government of the working of the Bharat Dynamics Limited, Hyderabad, for the year 2005-2006.

(ii) Annual Report of the Bharat Dynamics Limited, Hyderabad, for the year 2005-2006, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5219/2006)

(b) (i) Statement regarding Review by the Government of the working of the Hindustan Aeronautics Limited, Bangalore, for the year 2005-2006.

(ii) Annual Report of the Hindustan Aeronautics Limited, Bangalore, for the year 2005-2006, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5220/2006)

THE MINISTER OF MINORITY AFFAIRS (SHRI A.R. ANTULAY): I beg to lay on the Table -

(1) A copy each of the following papers (Hindi and English versions) under section 13 of the National Commission for Minorities Act, 1992:-

(i) The Annual Report of the National Commission for Minorities, for the year 2002-2003.

(ii) The action taken memorandum on the recommendations contained in the report for the year 2002-2003.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 5221/2006)

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI SONTOSH MOHAN DEV): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

(1) Statement regarding Review by the Government of the working of the Bharat Heavy Electricals Limited, New Delhi, for the year 2005-2006.

(2) Annual Report of the Bharat Heavy Electricals Limited, New Delhi, for the year 2005-2006, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5222/2006)

THE MINISTER OF TOURISM AND CULTURE (SHRIMATI AMBIKA SONI): I beg to lay on the Table -

(1) (i) A copy of the Annual Report (Hindi and English versions) of the South Central Zone Cultural Centre, Nagpur, for the year 2003-2004, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the South Central Zone Cultural Centre, Nagpur, for the year 2003-2004.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 5223/2006)

MR. SPEAKER : Shri Subodh Kant Sahay – not present.

This is very wrong. The hon. Minister should have been present.

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI NARANBHAI RATHWA): I beg to lay on the Table -

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

(a) (i) Review by the Government of the working of the Container Corporation of India Limited, New Delhi, for the year 2005-2006.

(ii) Annual Report of the Container Corporation of India Limited, New Delhi, for the year 2005-2006, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5225/2006)

(b) (i) Review by the Government of the working of the Konkan Railway Corporation Limited, New Delhi, for the year 2005-2006.

(ii) Annual Report of the Konkan Railway Corporation Limited, New Delhi, for the year 2005-2006, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5226/2006)

(c) (i) Review by the Government of the working of the Indian Railway Finance Corporation Limited, New Delhi, for the year 2005-2006.

(ii) Annual Report of the Indian Railway Finance Corporation Limited, New Delhi, for the year 2005-2006, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5227/2006)

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Railway Sports Promotion Board, New Delhi, for the year 2005-2006, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Railway Sports Promotion Board, New Delhi, for the year 2005-2006.

(Placed in Library, See No. LT 5228/2006)

THE MINISTER OF STATE IN THE DEPARTMENT OF HEAVY INDUSTRY, MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRIMATI KANTI SINGH): I beg to lay on the Table -

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

(a) (i) Statement regarding Review by the Government of the working of the Engineering Projects (India) Limited, New Delhi, for the year 2005-2006.

(ii) Annual Report of the Engineering Projects (India) Limited, New Delhi, for the year 2005-2006, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(iii) Statement (Hindi and English versions) on the comments on the Auditors and Comptroller and Auditor General of India on the Annual Report of the Engineering Projects (India) Limited, New Delhi, for the year 2005-2006.

(Placed in Library, See No. LT 5229/2006)

(b) (i) Review by the Government of the working of the Hindustan Paper Corporation Limited, Kolkata, and its subsidiaries for the year 2005-2006.

(ii) Annual Report of the Hindustan Paper Corporation Limited, Kolkata, and its subsidiaries for the year 2005-2006, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5230/2006)

(c) (i) Statement regarding Review by the Government of the working of the Bharat Bhari Udyog Nigam Limited, Kolkata, and its subsidiaries for the year 2005-2006.

(ii) Annual Report of the Bharat Bhari Udyog Nigam Limited, Kolkata, and its subsidiaries for the year 2005-2006, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5231/2006)

(d) (i) Statement regarding Review by the Government of the working of the Instrumentation Limited, Kota, for the year 2005-2006.

(ii) Annual Report of the Instrumentation Limited, Kota, for the year 2005-2006, along with Audited Accounts and comments of

the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5232/2006)

(e) (i) Statement regarding Review by the Government of the working of the Hindustan Cables Limited, Kolkata, for the year 2005-2006.

(ii) Annual Report of the Hindustan Cables Limited, Kolkata, for the year 2005-2006, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5233/2006)

(f) (i) A copy of the Review by the Government of the working of the National Bicycle Corporation of India Limited, Mumbai, for the year 2005-2006.

(ii) Annual Report of the National Bicycle Corporation of India Limited, Mumbai, for the year 2005-2006, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5234/2006)

(g) (i) Statement regarding Review by the Government of the working of the Cement Corporation of India Limited, New Delhi, for the year 2005-2006.

(ii) Annual Report of the Cement Corporation of India Limited, New Delhi, for the year 2005-2006, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5235/2006)

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Automotive Research Association of India, Pune, for the year 2005-2006, along with Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Automotive Research Association of India, Pune, for the year 2005-2006.

(Placed in Library, See No. LT 5236/2006)